

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).1 0 9 2 8 - 1 0 9 2 9 / 2 0 0 7

(From the judgement and order dated 0 6 / 0 3 / 2 0 0 7 in MFA No. 1 1 7 8 3 / 2 0 0 6 & MFA No. 1 1 7 8 5 / 2 0 0 6 of The HIGH COUR T OF KA R N A T A K A AT BA N G A L O R E )

MANDA L I RAN G A N N A & ORS. ETC.

Petitioner(s)

V E R S U S

T. RAMACH A N D R A & ORS.

Respondent(s)

(With prayer for interim relief )

Date: 0 8 / 0 8 / 2 0 0 7 These Petitions were called on for hearing today.

CORA M :

HON' B L E MR. JUS T I C E G.P. MATHU R

HON' B L E MR. JUS T I C E P. K . BA L A S U B R A M A N Y A N

For Petitioner(s)

Mr. S.B al a ji,Adv.

For Respondent(s)

Mr. Rajesh Mahale,Adv.

M/S. S. Nar ain & Co.

UPON being mentioned by counsel the Court made the following  
OR D E R

List after one week.

(K. K. Chawla)  
Court Master

(Phoolan Wati Arora)  
Court Master

[Mentioning slip is attached]